Plan to boost tourism

Written Answers

921. SHRI R. SAMBASIVA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Gov ernment hav_e formulated a compre hensive plan to boost domestic as wel] as international tourism during the current financial year; and

(b) if so, what are the details there of?

MINISTER OF STATE THE IN THE MINISTRY OF TOURISM AND -CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) and (b) Promotion of International and domestic tourism is the main function of the Department of Tourism. With this end in view the Department is formulating schemes under various heads such as trekking and beach *i* holidays, wild mountaineering. life touriBm, conducting of national and regional Youth Travel Festivals. The schemes for the construction of economical Yatri Niwases hotels. and Dharamshalas/Yatrika's at places of tourist interest have also heen taken up/are being processed.

The Department is co-ordinating the efforts of the State Tourism Development Corporations of various States and Union Territories to provide package tours fop tourists to visit various part_s of the country.

The development of facilities for touri' $3ts_i$ both domestic and international is a continuous process in which ihe Central Government, the State Governments and the private sector play their respective roles in co-ordi-?) ation with each other.

Severa! measures are being taken for the promotion of International

, Tourism. These include advertisements through newspapers, magazines, radio and television. Sales; seminars, India Evenings, Exhibitions are also organised apart from inviting travel writers, tour operators TV teams and Travel Agents *on* familar-isation tour_s to India for effective publicity abroad.

Suitable publicity material is distributed through our offices in India and abroad fo_r the promotion of domestic , and International tourist traffic.

Scheduled Castes/Scheduled Tribes etc. Ambassadors abroad

922. SHRI F. M. KHAN; Will the PRIME MINISTER be pleased to state:

(a) whether there are any persons belonging to Scheduled CastesjPoheduled TribesjMuslim communityfbackward classes who are representing India as Ambassadors/High Commissioners and Heads of missions abroad; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN); (a) Yes. Sir.

(b) The number of such Heads of Missions belonging to the Muslim community/Scheduled Castes/Scheduled Trjbes is 17.

Strength of the Indian Forest Service Officers in the Union Territory, cadre

923. SHRIMATI OMEM MOYONG DEORI; Will the PRIME MINISTER toe pleased to state:

(a) the total strength of Indian Forest Service Officers belonging to the Union Territory cadre and whether ift hag any relationship with the forestry in each of the Union Territory; and

(b) if so, what are the details thereof; and if not, how it is proposed to meet the shortage of Indian Forest Service Officers in the interesi of proper management of forest resources and maintenance of quality of environment in these territories?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) and (b) Only the Union Territories of Andaman & Nicobar Islands, Arunchal Pradesh, Goa, Daman and Diu, Dadra & Nagar Haveli and Mizoram are participating in the Union Territories cadre of the Indian Forest Service. The position in these Union Territories is given in the attached statement. The cadre strength is governed not only by the forest area but also by other relvant fectors such as the nature of the terrain, accessibility, and complexity of forest management and administraticm. To meet the shortage of Indian_# Forest Service

to Questions

Officers, the annual recruitment has been stepped up.

Statement

Authorised strength* of the Union Territories cadre of the Indian Forest	Service
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S.No.	Name of the U.T.			Forest area in '000 ha	. No	o. of posts
	(d)					
			9			
1 Det	ails of senior posts				<u> </u>	
(i)	Andaman & Nicobar Island	ds .		714.4		18
(ii)) Arunachal Pradesh	8 au 8		5174.0		27
(iii)) Goa, Daman & Diu .	· · ·		99.4		6
(iv)	Dadra & Nagar Haveli .			20.2		x
(v)	Mizoram		3	1698.0		9
		Tota	L :			61
2 Cent	tral Deputation Reserve			÷.		12
3 (i)						7
· (ii)	Ad-hos Deputation Reserve		5			10
4 Lea	we Reserve	-	20			5
5 Jun	ior Posts			4		10
6 Tra	ining Reserve	÷	÷		2	5
	Total Authorised Strength					110

* Reviewed and notified on 26-3-1985.